## **National Company Law Tribunal**

## Allahabad Bench

GANO. 34/AId (2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Volve Proffessional Services Put. Ut.
SECTION OF THE COMPANIES ACT: U/S 230-232 of Companies act of 2013,

SI. NO. Name Designation Representation Signature

1. R. P. Agarral Ahr. Petitioner Conjude

2.

## Order Dated 25.04.2017 CA NO 34/ALD/2017 Verve Professional Pvt Ltd.

Shri R.P Agrawal Advocate Represents for petitioner company and Shri M.K Bari for central government.

Argument for 1<sup>st</sup> motion company application are heard the order is reserved for After Lunch session.

Date- 25.04.2017

Shri H.P. Chaturvedi (Member Judicial)